

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 464 OF 2013

Friday, this the 5th day of July, 2013

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Dr. Manojkumar T.S.
Working as Programme Co-ordinator
Krishi Vigyan Kendra
Central Plantation Crops Research Institute
Kasargod (Indian Council of Agricultural Research)
(Permanent address Thachaparambil House
Near Diet, Thodupuzha Post, Idukki, Kerala – 685 584)... Applicant

(By Advocate Mr. Joby Cyriac)

versus

1. The Secretary
Agricultural Scientists Recruitment Board
Krishi Anusandhan Bhavan – 1,
Pusa, New Delhi – 110 012
2. The Director
Central Plantation Crops Research Institute
(Indian Council of Agricultural Research)
Kasargod, Kerala – 671 124
3. The Director General
Indian Council of Agricultural Research
Krishi Bhavan, New Delhi – 110 001

Respondents

(By Advocate Mr.P.Santhosh Kumar)

The application having been heard on 05.07.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN. JUDICIAL MEMBER

The reliefs sought for by the applicant have already been granted.

Therefore, the OA stands **closed** without any further orders. No costs.

Dated, the 5th July, 2013.

**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER
VS**

VS

**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**